

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:2774
ANSWERED ON:21.03.2005
MISUSE OF FUNDS
Barad Shri Jashubhai Dhanabhai

Will the Minister of TOURISM be pleased to state:

- (a) whether the Union Government is aware of misuse of funds by the State Governments including Gujarat which were sanctioned for various tourism projects during the last five years;
- (b) if so, the facts and details thereof;
- (c) whether his Ministry has revealed that such projects which were funded by the Union Government during the last five years are still incomplete and the State Government has either diverted the funds or siphoned off several crores of rupees;
- (d) if so, the details thereof; and
- (e) the steps the Government has taken/proposed to be taken to prevent such diversion and misutilisation of funds?

Answer

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)(SMT. RENUKA CHOWDHURY)

(a): No, Sir.

(b): Does not arise.

(c): Execution, implementation and maintenance/management of the project proposals sanctioned under various schemes of the Ministry of Tourism is the responsibility of the State Government concerned. However, Ministry of Tourism regularly monitors the progress of projects sanctioned under Central Financial Assistance.

(d) and (e): Does not arise.